## Central Administrative Tribunal Principal Bench, New Delhi

CP No. 94 of 2018 OA No. 773/2017

this the 29<sup>th</sup> day of April, 2019

Hon'ble Mr.V. Ajay Kumar, Member (J) Hon'ble Ms. Nita Chowdhury, Member(A)

Shivanand S. Ingaleshwar S/o Late Shri Sharanappa Aged about 60 years M-110, Second Floor, Hari Nagar New Delhi-110 064.

... Petitioner

(Advocate: Shri AP Singh for Mr.AK Behera)

## **Versus**

- Shri U.P.Singh, Secretary
   Ministry of Water Resources, River Development
   & Ganga Rejuvenation
   Shram Shakti Bhawan
   Rafi Marg, New Delhi.
- 2. Shri Sanjay Kundu
  Director General
  National Water Development Agency
  18-20, Community Centre
  Saket, New Delhi -110 017. ....Respondents

( By Advocate : Shri Manoj Joshi for Mr. Naresh Kaushik)

## **ORDER** (Oral)

## By Hon'ble Mr.V. Ajay Kumar, Member (J)

The orders dated 23.01.2019 and 22.04.2019 passed by the Hon'ble High Court of Delhi in WP (C) No. 1636/2018 filed by the respondents clearly indicate that the matter is seized of by the Hon'ble High Court. Accordingly, the instant CP is closed. Notices are discharged. However, the applicant is at liberty to avail his remedies in accordance with law once the aforesaid Writ Petition is finally decided.

(Nita Chowdhury) Member (A) (V. Ajay Kumar) Member (J)

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